

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00545/2016

DATE OF ORDER: 19.07.2016CORAM**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER**
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER

R.N. Mishra S/o late Shri G.M. Mishra, aged around 61 years, R/o Rail Vihar-I, Vidhyadhar Nagar, Sector-9, Jaipur (Raj.). Earlier working as Senior Private Secretary, Income Tax Appellate Tribunal, Jaipur, Gr. 'B' Services.

....Applicant
Mr. Amit Mathur, counsel for applicant.

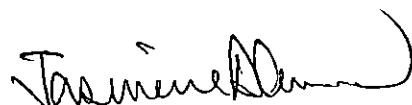
VERSUS

1. The Union of India through its Secretary, Ministry of Law and Justice, 4th Floor, Shastri Bhawan, New Delhi.
2. The Income Tax Appellate Tribunal through its President, Pratishtha Bhawan, 3rd & 4th Floor, 101, Maharshi Karve Road, Mumbai.
3. The Assistant Registrar, Income Tax Appellate Tribunal, Jaipur Bench, Jaipur.

....Respondents

ORDER**(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)**

Heard. Learned counsel for the applicant states that the applicant who has retired on 31st May, 2015 after attaining the age of superannuation has not been allowed pension and pensionery benefits. He further states that in this regard, the applicant has preferred a representation dated 29th July, 2015 and on not getting any reply he also given a reminder dated 12th December, 2015 but till date no reply has been heard from the side of the respondents. Counsel for the applicant states that at



this stage he will be happy and satisfied if a direction is given by this Tribunal to the respondents to decide his pending representations within a stipulated time frame.

2. Accordingly, the respondents are directed to decide the pending representations of the applicant dated 29.07.2015 & 12.12.2015 (Annexure A/9) by passing a speaking and detailed order within three months from the date of receipt of a certified copy of this order. It is made clear that we have not commented on the merits of the case.
3. With the above said directions, the Original Application is disposed of. No order as to costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(MRS. JASMINE AHMED)
JUDICIAL MEMBER

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